

Minutes of the Meeting of the Commission held on 8.3.2011

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Deepak Sandhu, Information Commissioner
- C. Smt. Sushma Singh, Information Commissioner
- D. Shri. M.L. Sharma, Information Commissioner
- E. Secretary Shri B.B. Srivastava and other officers assisted the Commission.

Agenda-1: Statement on receipt/disposal of the cases during January 2011- for information:-

The Commission noted the receipt/disposal statement for the month of January, 2011.

Agenda-2: Letter from the Secretary, CIC to the Secretary to CM, Bihar for seeking appointment of the CM, Bihar – for information:-

Noted

Agenda-3: Note of IC (MLS) in respect of the entitlements of IC's of the Information Commission Arunanchal Pradesh being denied by the State Government:-

The Commission considered the representation of the CIC/ICs of the State Information Commission, Arunanchal Pradesh. It observed that the salaries and allowances and other terms and conditions of the State Chief Information Commissioner/State Information Commissioners, are governed in terms of Section 16(5) of the RTI Act.

Agenda-4: Note of US (Admin) regarding excess consumption of petrol by the official vehicles and the audit objection thereto for information:-

Noted.

Agenda-5: Progress for Annual Convention 2011:-

The Commission noted the progress on the preparation of the Convention for 2011.